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ITEM NO.4

COURT NO.4

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).8236/2008

(From the judgement and order dated 05/08/2008 in
379/1998 of the HIGH COURT OF BOMBAY AT AURANGABAD)

CRLRA No.

GHANSHYAM

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for bail,impleadment and office report)

Date: 26/11/2010 This Petition was called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s)

Mr. Sudhanshu S.Choudhari,Adv.

For Respondent(s)

Ms. Asha Gopalan Nair,Adv.

UPON hearing counsel the Court made the following
O R D E R

At the request of learned counsel for the
petitioner, list after Christmas holidays.

(S.Sarangi)
AR-Cum-PS

(Neeru Bala Vij)
Court Master